

tained in the 59th Report of the Committee (8th Lok Sabha) on the Ministry of Communications (Department of Telecommunications)—Telecommunication Services in Rural Areas.

12.33 1/2 hrs.

CHANDIGARH DISTURBED AREAS  
(AMENDMENT) BILL\*

[English]

THE MINISTER OF HOME AFFAIRS (S. BUTA SINGH): I beg to move for leave to introduce a Bill to amend the Chandigarh disturbed Areas Act, 1983.

MR. SPEAKER: The question is:

"That leave be granted to introduce a Bill to amend the Chandigarh Disturbed Areas Act, 1983."

*The motion was adopted.*

S. BUTA SINGH: I introduce the Bill

12.32 1/2 hrs.

STATEMENT RE: WITHDRAWAL OF  
MONEY FROM THE CONTINGENCY  
FUND OF INDIA FOR DEPOSITING IN  
THE DELHI HIGH COURT

[English]

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI SONTOSH MOHAN DEV): An advance of Rs. 47,73,000/- is being sought from the Contingency Fund for depositing in the Delhi High Court by 9th April, 1989 in compliance of its order dated 30th Jan., 1989 passed in Execution Case No. 158/88 "Abdul Wahid & Others-Vs-Union of India". No provision could be made for this unforeseen charged expenditure in the Budget under "Demand No. 44" and it was too late for inclusion in the last batch of Supplementary Demand for the year 1988-89.

The Delhi High Court decided the case against the Government holding that the procedure followed in acquiring the land under Resettlement of Displaced persons (Land Acquisition) Act, 1948 was defective and void. The Department has already filed an appeal against the order before the Division Bench and the same is still pending. The court has however, directed that decretal amount should be deposited in court by 9th April, 1989 irrespective of the appeal. Hence it is proposed to withdraw an amount of Rs. 47,73,000/- from Contingency Fund.

12.34 hrs.

MATTERS UNDER RULE 377

[Translation]

(i) **Need to open an Ordinance  
Factory at Chatra, Bihar**

SHRI YOGESHWAR PRASAD YOGESH (Chatra): Mr. Speaker Sir, Bihar is famous in the whole of India for its mineral wealth. 41 per cent of the entire minerals of the whole of India are exploited from the area around Chotta Nagpur and scarce mineral like Uranium is found only in the Plateau of Bihar.

12.34 hrs.

[SHRI SHARAD DIGHE *in the Chair*]

Forests of Chotta Nagpur, its seasonal rivers and other natural resources are very useful for the country. Chatra is such an Parliamentary constituency which is very backward in all respects and is facing terrible poverty whereas it can be termed 'Rat-